

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date of Decision : 05.04.2019

**Misc. Application No. 113 of 2019**  
**In**  
**Appeal (L) No. 297 of 2018**

Bajrang Kumar Sultania  
1, Crooked Lane, Room No. 109,  
Kolkata – 700 069.

...Applicant/  
Appellant

Versus

1. Adjudicating Officer,  
Securities and Exchange Board of India.  
SEBI Bhavan, Plot No. C-4A, G-Block,  
Bandra-Kurla Complex, Bandra (East),  
Mumbai – 400 051.

2. Securities and Exchange Board of India.  
SEBI Bhavan, Plot No. C-4A, G-Block,  
Bandra-Kurla Complex, Bandra (East),  
Mumbai – 400 051.

3. Brooks Laboratories Limited  
Village Kishanpura, Nalagarh Road,  
Buddi Nalagarh,  
Himachal Pradesh – 174 101.

...Respondents

None for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody and  
Mr. Tabish Mooman, Advocates i/b K. Ashar & Co. for the  
Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer  
Dr. C.K.G. Nair, Member  
Justice M.T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

Case called out. No one appears to press this appeal.

Dismissed for want of prosecution.

Sd/-  
Justice Tarun Agarwala  
Presiding Officer

Sd/-  
Dr. C.K.G. Nair  
Member

Sd/-  
Justice M.T. Joshi  
Judicial Member

05.04.2019

Prepared and compared by:msb